

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CRI-64/2020

Richard Mascarenhas ...Petitioner.

Vs

Sate of Goa, Thr. PI, Pernem
Police Station and 2 ors. ...Respondents.

Shri C. A. Ferreira and Shri D. Zaveri, Advocates for the petitioner.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 13th October 2020.

PC.

The learned Additional Public Prosecutor seeks time to get instructions and file reply, if necessary.

2. Post the matter on 29.10.2020.
2. In the meanwhile, there shall be interim suspension of Annexure A.

DAMA SESHADRI NAIDU, J.

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